

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 5/RP/2017 in Petition No. 68/TT/2016**

Subject : Review of the order dated 30.7.2016 in Petition No. 68/TT/2016

Date of Hearing : 11.7.2017

Coram : Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : LANCO Teesta Hydro Power Limited (LTHPL)

Respondents : Power Grid Corporation of India Limited and 12 others

Parties present : Shri Saalil Kaul, Advocate, LTHPL  
Shri Mridul Chakarvarty, Advocate, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Rakesh Prasade, PGCIL  
Shri Jasbir Singh, PGCIL  
Shri S.K. Venkatesan, PGCIL  
Shri S.S. Raju, PGCIL

**Record of Proceedings**

The Learned counsel for the Review Petitioner sought two weeks time to file rejoinder to the reply filed by PGCIL vide affidavit dated 5.7.2017 which was not objected by the learned counsel of PGCIL. The Commission allowed the Review Petitioner's request.

2. The Commission directed the Review Petitioner to file its rejoinder, with an advance copy to the respondents, on or before 1.8.2017. The Commission also observed that no further extension of time shall be granted.



3. The Commission further directed to list the matter on 17.8.2017.

By order of the Commission

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(T. Rout)  
Chief (Law)

